

(ग) क्या यह भी सच है कि निगम के अध्यापकों को ठीक समय पर वेतन नहीं दिया जाता; और

(घ) यदि हाँ, तो कम वेतन वाले इन अध्यापकों के प्रति ऐसा उदासीन रवैया अपनाने के क्या कारण हैं ?

शिक्षा तथा युवक सेवा मन्त्रालय में राज्य मन्त्री (श्री भक्त वर्मान) : (क) जी हाँ ।

(ख) जी नहीं ।

(ग) जी नहीं ।

(घ) प्रश्न नहीं उठता ।

शिक्षा मन्त्रालय के विभिन्न प्रभागों तथा सूचना कार्यालयों में अधिकारी

897. श्री श्रीम प्रकाश त्यागी : क्या शिक्षा तथा युवक सेवा मन्त्री अपने मन्त्रालय के विभिन्न प्रभागों तथा सूचना कार्यालय में काम करने वाले कर्मचारियों की संख्या से संबंधित 19 दिसम्बर, 1969 के अतारंकित प्रश्न संख्या 4682 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) प्रत्येक प्रभाग और सूचना कार्यालय (ब्यूरो) में सहायक तथा अनुभाग अधिकारी कब से काम पर रहे हैं;

(ख) उनमें से कितने ऐसे सहायक तथा अनुभाग अधिकारी हैं जिन्हें हिन्दी का काम चलाऊ ज्ञान है और जिन्होंने 1969 में प्राप्त हुए हिन्दी के पत्रों का अनुवाद मांग था; और

(ग) 1969 में उनके मन्त्रालय के कुल कितने पत्रों का अनुवाद मांगा गया?

शिक्षा तथा युवक सेवा मन्त्री (डा० बी० के० आर० वी० राव) : (क) सूचना एकत्र की जा रही है। और सभापटल पर रख दी जायेगी ।

(ख) और (ग). ऐसा कोई अभिलेख नहीं रखा जाता है। किन्तु अनुवाद की सुविधा उपलब्ध है ।

C.B.I. Enquiry Against I.A.S. Officer in Lucknow

898. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Bureau of Investigation searched a senior Indian Administrative Service Officer in Lucknow recently who was connected with import of sulphur through the State Trading Corporation ; and

(b) if so, the name of this officer ;

(c) whether other officers at Delhi are also connected with this deal ; and

(d) the steps taken by Government to punish the officers for this shady deal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) Since investigation in the case is still continuing, it would not be desirable to disclose the name at present.

(c) So far no material has come to notice indicating complicity of other Government officers.

(d) The question of taking action will be considered after completion of the investigation.

Absorption of National Fitness Corps Instructors

899. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the State Governments have not agreed to take the National Fitness Corps Instructors ;

(b) if so, the names of those State Governments ;

(c) whether the same terms and conditions will be given to these employees on their transfer to States ; and

(b) if not, the reason for not treating these employees as on transfer ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) to (d) The revised terms and conditions of transfer of N.D.S. Instructors to the States approved by the Government

have been communicated to all the State Governments and Union Territory Administrations. On the basis of these terms and conditions, further negotiations with the State Governments and Union Territory Administrations for the absorption of the N.D.S. Instructors are being carried on. Majority of the States have agreed to absorb the Instructors. However, formal communication regarding the details of the terms and conditions of absorption are awaited.

Jobs for Graduate Engineers

900. SHRI S. M. BANERJEE :
SHRI R. K. BIRLA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that still more than 50,000 qualified Graduate Engineers are without any job ;

(b) the number of jobs offered to the Engineers in 1968 and 1969 ; and

(c) the further steps taken to provide them jobs ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) It has not been possible to estimate precisely the number of engineers in the country who are unemployed. However, there were 13,101 engineering graduates and post graduates who had registered themselves with the various employment exchanges as on the 31st December, 1969.

(b) The employment exchanges in the country were able to secure placements for 1,175 engineering graduates during 1968 and 1,876 engineering graduates during 1969. However, placements affected by the employment exchanges represent only a part of the total number of jobs filled by engineers. Moreover though the total out turn of engineering graduates from engineering institutions during the two years (1968 and 1969) was 28,466, the number of job seekers in the employment exchanges from among engineering graduates rose only by 6,150 from December, 1967 to December, 1969.

(c) In May, 1968, Government approved of a number of measures for creating additional employment opportunities for engineers. A list of these measures was placed on the Table of the House in answer

to Starred Question No. 138 on 26th July 1968. The progress regarding the implementation of these measures by the various Ministries in the Central Government and by the State Governments is under constant review.

Cases of Employees who Participated in September, 1968 Strike

901. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that more than three lakhs of the Central Government employees are facing many disabilities in the matters of promotion, leave, increment, passes and P.T.Os. because of break in service as a punishment for participation in the 19th September, 1968 strike ;

(b) if so, whether some other Members of Parliament and leaders of the Central Government Organisations have represented to the Prime Minister and Home Minister for condonation of this break in service ; and

(c) if so, Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The unauthorised absence of about 2,90,000 Central Government employees on 19.9.1968 in connection with the strike has resulted in a break in their service. Consequently, these employees have incurred the disabilities flowing from the break in service as a result of the normal operation of their service rules, and not by way of any punishment.

(b) and (c). The matter is under consideration.

Central Government Employees who Participated in 19th September, 1968 Strike

903. SHRI J. K. CHOUDHURY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Postal and the Civil Aviation Department Employees' Union has submitted a memorandum urging the Prime Minister and the Government of India to show further leniency towards those who had